

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

22. C.P. (IB)/742(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Piramal Capital & Housing Finance Limited
Vs.
Azinova Constructions Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Nausher Kohli a/w Ms. Gauri Tyagi, Ld. Counsel for the Financial Creditor present. No representation on the part of the Corporate Debtor.
2. Heard the counsel and perused the records.
3. **Reserved for orders.**

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)